

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 187 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2020

Name of the Company: Durst image Technology India Pvt Ltd
V/s
Cengres Tiles Ltd

Section: Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel for the Operational Creditor appeared.

Corporate Debtor is served with the notice but no one appeared for the Corporate Debtor.

Matter to appear for further consideration on 28.09.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 11th day of August, 2020

PC


(MADAN B GOSAVI)
MEMBER (JUDICIAL)